

**IN THE HIGH COURT OF JUDICATURE AT PATNA
FIRST APPEAL No.36 of 2012**

Md. Shamsad Alam And Ors

... .. Appellant/s

Versus

Nageshwar Pd. Yadav

... .. Respondent/s

Appearance :

For the Appellant/s : None

For the Respondent/s : Mr.

**CORAM: HONOURABLE MR. JUSTICE RAMESH CHAND
MALVIYA**

ORAL ORDER

12 20-01-2026

No one appears on behalf of the appellant, whereas

learned counsel for the respondent is present.

2. List this case on 17.02.2026.

(Ramesh Chand Malviya, J)

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